

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

CP (CAA) No. 61/230/HDB/2023
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

Shree. Amman Pharma Pvt Ltd (Transferor Company) and
M/s. M/s. Keimed Pvt Ltd (Transferee Company) and
their respective shareholders and creditors

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

Learned Counsel for petitioner present.

None from RD Office.

Mr Vasantao D Meshram, for OL Office present and states that report already filed. Matter passed over.

Matter called again. Mr RK Sahu, DROC from ROC present through Video Conference and once again reported that the final report has been filed. Let the court officer verify the same.

Final report filed. Heard. **For orders on 03.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)